186

Conversion of railway line from Porbander to Jetty and old Jetty

- 479. SHRI BHARAT KUMAR ODEDRA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Union Government have any proposal under consideration regarding conversion of Metre Gauge line to Broad gauge line from Porbandar Station up to all weather port Jetty and Old Jetty;
- (b) if so, the details of the proposal; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

- (b) Does not arise.
- (c) The port traffic is moving by road.

Subsidised loans to mechanical sailing vessel owners

- 480. SHRI BHARAT KUMAR ODEDRA: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether the National Shipping Board had recommended for subsidised loans to Mechanised Sailing Vessel Owners of Saurashtra, Gujarat;
- (b) whether the recommendation of the Board has not been implemented by Government and all the cases are still pending since more than a year;
- (c) if so, the time by which Government propose to take a final decision in this regard; and
- (d) the total number of cases pending with Government till date?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) The National Shipping Board has favoured an alternative scheme of grant of subsidised loans through

Banks for Sailing Vessels on the pattern of loans being granted to inland vessels.

- (b) and (c). A decision has already been taken to formulate a scheme in this regard. No application for grant of loans is pending with the Government.
 - (d) None.

Subsidised loans through Banks

- 481. SHRI BHARAT KUMAR ODEDRA: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) whether it is a fact that the National Shipping Board has favoured subsidised loans through Banks as an alternative scheme of grant on the pattern of similar loans granted to inland vessels;
- (b) if so, the number of such loans sanctioned, State-wise;
- (c) whether it is also a fact that some complaints have been received regarding sanction of loans for the purpose; and
 - (d) if so, the details thereof, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRASPORT (SHRI RAJESH PILOT): (a) and (b). The National Shipping Board favoured an alternative scheme of grant of subsidised loans through Banks in the case of sailing vessels. A decision has been taken by Government to formulate a scheme in this regard. No loans have yet been sanctioned.

(c) and (d). Do not arise.

Increase in incidence of blindness

482. DR. G. S. RAJHANS: SHRIMATI PRABHAWATI GUPTA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Health Organisation has recently expressed its deep concern over the rising cases of blindness in the